

F.No. 01(03)/Roster/CESTAT/2020
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.01.2020

ORDER NO. 03 of 2021


Hon'ble President is pleased to partially modify the roster order no. 95 of 2020 for **CESTAT, New Delhi** for **15.01.2021** at **2:30 p.m.** as follows:

CORAM	PERIOD	WORK ASSIGNED
Sh. Anil Choudhary, Hon'ble Member (Judicial) and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	On 15.01.2021 at 2:30 p.m.	ST/ROM/50063/2020 in ST/52948/2016 and ST/ROM/51213/2019 in ST/60204/2013

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order


(Mukesh Gupta)
Asst. Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/Asst. Registrar/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


Asst. Registrar